

Arab-ki-Sarai Industrial Training Institute, New Delhi

5128. Dr. Kohor:
Shri Mahananda:

Will the Minister of Labour, Employment and Rehabilitation be pleased to state:

(a) the number of tribal trainees in the Arab-Ki-Sarai Industrial Training Institute, New Delhi in different sections;

(b) whether any kind of financial aid is being provided to them or any stipend is being paid by Government; and

(c) if so, the amount of stipend for each trainee per month?

The Minister of Labour, Employment and Rehabilitation (Shri Jagjivan Ram): (a) to (c). There is no tribal trainee on roll at the Industrial Training Institute, Arab-Ki-Sarai, New Delhi at present.

Clash with Mizos

5129. Shri Basumatari: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that 12 Mizo hostiles were killed and several others captured in an encounter with the Indian forces about 70 miles from Aijal on the 16th March, 1966;

(b) whether it is also a fact that the weapons used by Mizos were modern; and

(c) the make of their weapons and the source of supply?

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathl): (a) No report of such an incident has been received.

(b) and (c). Do not arise.

Lushai Families Migrating to Burma

5130. Shri Basumatari: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that several Lushai families were recently detected and apprehended while illegally entering Northern Burma from India;

(b) the cause of their leaving India; and

(c) whether it is a fact that starvation was one of the causes of their leaving India?

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathl): (a) to (c). The information is being collected and will be laid on the Table of the House.

Police Housing Scheme in Kerala

5131. Shri Manoharan:
Shri A. V. Raghavan:

Will the Minister of Home Affairs be pleased to state:

(a) the progress made under the Police Housing Scheme in Kerala during the last five years;

(b) the number of non-gazetted police officers in Kerala who have not been provided with housing accommodation with reference to each district; and

(c) the schemes proposed to be taken up during 1966-67?

The Deputy Minister in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) During the last five years ending March, 1966, 151 quarters were provided for Sub-Inspectors, 617 for Head Constables and 4527 for police Constables. These quarters include barrack accommodations also.

(b) A statement is laid on the Table of the House. [Placed in Library, See No. LT-6285/66].

(c) Rs. 40,26,500 has been provided in the State's Budget for 1966-67 for completion of quarters the construction of which was taken up during the previous years. No new work has been provided for in the current year's budget.

वैज्ञानिक तथा औद्योगिक अनुसंधान परिषद् की बैठक

5132. श्री दे० शि० पाटिल : क्या शिक्षा मंत्री यह बताने को कृपा करेंगे कि 16 और 17 अप्रैल, 1966 को वैज्ञानिक तथा औद्योगिक अनुसंधान परिषद् में बोर्ड और प्रबन्ध समिति की बैठकों में क्या क्या निर्णय किये गये और क्या क्या कार्यक्रम अनुमोदित किये गये ?

शिक्षा मन्त्री (श्री मु० क० चागला) : 16 अप्रैल, 1966 को हुई वैज्ञानिक तथा औद्योगिक अनुसंधान परिषद् की शासी निकाय की बैठक की कार्यवाहियों की एक प्रति, जिसमें वैज्ञानिक तथा औद्योगिक अनुसंधान बोर्ड की सिफारिशें शामिल हैं, उनका अन्तिम रूप जाने पर, संसद पुस्तकालय को भेज दी जायेगी।

गोरखपुर विश्वविद्यालय के डिग्री कालेज

5133. श्री रणजय सिंह : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) गोरखपुर विश्वविद्यालय से सम्बद्ध उन डिग्री कालेजों के नाम क्या हैं जिन्हें विश्वविद्यालय अनुदान आयोग ने 1965-66 में वित्तीय सहायता दी थी और कितनी राशि ली गई थी; और

(ख) सहायता किन कार्यों के लिये दी गई थी ?

शिक्षा मन्त्री (श्री मु० क० चागला) :

(क) और (ख). विवरण सभा पटल पर रखा गया है [पुस्तकालय में रखा गया] देखिये सख्या एल टो-6286/66।

Telephone facilities in Kozhikode Division

5134. Shri A. V. Raghavan: Will the Minister of Communications be pleased to state:

(a) the names of places where telegraph and telephone facilities are proposed to be provided in the Kozhikode Division of Kerala during 1966-67; and

(b) the progress made in establishing a Public Call Office at Kuttiyadi Panchayat limits in Kerala?

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri Jaganatha Rao): (a) A list showing the names of 39 places where telegraph and telephone facilities are proposed to be provided in Kozhikode Division during 1966-67 (subject to availability of stores) is laid on the Table of the House. [Placed in Library. See No. LT-6287/66].

(b) Proposal for opening a PCO at Kuttiyadi P.O. was considered on the basis of connecting the proposed P.C.O. to Badagara exchange and sanction was originally issued for the work on 16-10-1959. But a route survey before the commencement of the work showed difficulties due to proximity of high tension power lines and the original proposal had to be abandoned. A fresh estimate was sanctioned on 10-2-1963 providing for connecting up the proposed P.C.O. to Quilandy exchange. This involves erection of 72 Kms. of copper wire and a new post line for half the distance. The work is held up for allotment of copper wire which is in short supply.

H.P.O. Building, Tellicherry

5135. Shri A. V. Raghavan: Will the Minister of Communications be pleased to state:

(a) the progress made in the construction of the Head Post Office building at Tellicherry in Kerala;